

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3967

ANSWERED ON:09.08.2002

ESSENTIAL COMMODITIES UNDER PDS

A. VENKATESH NAIK; ABDUL RASHID SHAHEEN; JAGMEET SINGH BRAR; JAIBHAN SINGH PAWAYIA; SADASHIVRAO DADOBA MANDLIK; VIJAY KUMAR KHANDELWAL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the quota of foodgrains under Public Distribution System has been increased in view of the natural calamities being faced by certain States;
- (b) if so, the details thereof commodity-wise and State-wise;
- (c) the criteria adopted by the Government for the said increase in quota;
- (d) whether the North-Eastern States have been deprived of food items for the past 6 months;
- (e) if so, the reasons therefor; and
- (f) the steps being taken by the Government to ensure that hoarders do not exploit the prevailing situation in States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SH KRISHNAM RAJU)

(a),(b)&(c): During 2001-2002 special additional allocation of foodgrains (rice and wheat) was made to the drought/flood affected States on their request at the BPL rates for distribution to all the drought/flood affected families (BPL and APL) @ 20 kg. per family per month for a period of three months. State-wise additional allocation of foodgrains made during 2001-2002 is given in the enclosed annexure.

In addition, 57,44,953 MTs of foodgrains have been allotted free of cost, to the drought affected States under Food for Work/Special Component of SGRY during the period of January, 2001 to May, 2002.

(d)&(e): No, Sir. As against the allocation of 11.66 lakh tonnes of foodgrains during last six month the State Governments have lifted 6.33 lakh tonnes only in the North Eastern region.

(f): In order to maintain supplies, securing availability and distribution of essential commodities under the Public Distribution System, the PDS (Control Order) has been notified on 31.8.2001.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b)&(c) OF THE UNSTARRED QUESTION NO. 3967 DUE FOR ANSWER ON 09-08-2002 IN THE LOK SABHA.

SPECIAL ADDITIONAL ALLOCATION OF FOODGRANS (RICE AND WHEAT) MADE TO THE FOLLOWING STATES/UT CALAMITY RELIEF (FLOOD/DROUGHT) DURING APRIL 2001 - MARCH, 2002.

(Fig. in tonnes)

S.No.	State	Rice	Wheat	Total	Purpose
1.	Andhra Pradesh	4,90,560	-	4,90,560	Drought Relief
2.	Bihar	-	1,80,000	1,80,000	Flood Relief
3.	Gujarat	81,765	2,45,292	3,27,057	Drought Relief

4. Himachal Pradesh 1,19,250 30,000 1,49,250 Drought Relief

5. Madhya Pradesh 29437 91,844 1,21,281 Drought Relief

6. Maharashtra 1,64,456 3,28,912 4,93,368 Drought Relief

7 Rajasthan - 3,70,665 3,70,665 Drought Relief

Total 8,85,468 12,46,713 21,32,181